

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER AND HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

DAILY BOARD FOR 06.04.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
AT 11.00 A.M.								
1.	IRDAI A.No. 9/2020	G.Venkatesh	Mr. Kiran S. Javali, Advocate	IRDAI	Mr. Shrinivas Bhave, Advocate i/b. Bhave and Company	PRONOUNCEMENT		<u>DELIVERYJUDGMENT</u>
2.	A.No. 76/2021	IL & FS Securities Services Ltd.	Mr. Pradeep Sancheti, Senior Advocate i/b Cyril Amarchand Mangaldas	SEBI	Mr. Rafique Dada, Senior Advocate i/b Vidhii Partners			
3.	A.No.224/2020 A/W	Gautam Thapar & Ors.	Mr. Janak Dwarkadas, Senior Counsel i/b. Bharucha and Partners	SEBI	Mr. Fredun De Vitre, Senior Advocate s i/b K. Ashar & Co. for the Respondent No.1. Mr. Zal Andhyarujina, Senior Advocate i/b Pioneer Legal for the Respondent No.2.			
	MA. No. 222/2020 & A.No. 231/2020	B. Hariharan	Mr. Pradeep Sancheti, Senior Advocate i/b. Regstreet Law Advisors		Mr. Mustafa Doctor, Senior Advocate i/b. K. Ashar & Co. for the Respondent No.1 Mr. Zal Andhyarujina,			

					Senior Advocate			
4.	Appeal Lodging No.619 of 2019	Aditi A. Dalal	Mr. Piyush Rahejo, Advocate i/b. Devanshu Desai	SEBI and Anr.	Mr. Vishal Kanade, Advocate i/b. K. Ashar & Co. for the Respondent No.1 Mr. Pesi Modi, Senior Advocate i/b. The Law Point for the Respondent No.2			
5.	A.No.376/2018	Tarunkumar brahmbhatt & Anr.	Ms. Rinku Valanju, Advocate	SEBI	Mr. Vishal Kanade, Advocate i/b. The Law Point			
6.	A.No. 315/2018	Insure Life Infrastructure (India) Ltd & Anr	Mr. Ramesh Gogawat, Advocate i/b. Joby Mathew & Associates	SEBI	Mr. Mustafa Doctor, Senior Advocate e i/b. The Law Point			
	MA.No.296/2018 & A.No.357/2018	Laxmi Khandelwal						
AT 11.05 A.M.								
7.	Appeal NO. 169-2021 AND MA. NO. 457-2021- URGENCY AND STAY APP.	JINESH BHATT AND OTHERS	PARINAM LAW	SEBI		ADMISSION		<u>PRICERISE</u>
AT 11.10 A.M.								
8.	A. NO. 134-2021 AND MA. NO. 100-2021 COD AND MA. NO. 101-2021 EXEMTION	PANKAJ MAHANTY	Mr. Shubham Agrahari, Advocate	SEBI	Mr. Zal Andhyarujina, Advocate i/b Vidhii Partners	ADMISSION	19.03.2021	<u>MINIMUMBALANCE</u>

	APPLICATION							
AT 11.15 A.M.								
9.	Appeal No.133 of 2021 AND MA. NO. 455-2021	MPF Systems Ltd. And Others	Mr. Pulkit Sharma, Advocate i/b. Mr. Harsh Kesharia, Advocate	SEBI	Mr. Mustafa Doctor, Senior Advocate i/b. Vidhii Partners	ADMISSION	16.03.2021	<u>MPFLODR</u>
AT 11.20 A.M.								
10.	8/2018	Navin Tayal & Anr.	Mr. Gaurav Joshi, Senior Advocate- i/b Mindspright Legal	SEBI	Mr. Mustafa Doctor, Senior Advocate i/b ELP	FURTHER HEARING	05.04.2021	<u>TAYALGUPTA</u>
	09/2018	Kulwinder Nayyar	Mr. Priyanshu Mishra, Advocate					
	10/2018	Advik Textiles & Realpro Pvt. Ltd.						
	11/2018 Lead Matter	Rohitkumar Premkumar Gupta	Mr. Pradeep Sancheti, Senior Advocate					
	250/2018	Navin Tayal & Anr.	i/b Mindspright Legal					
	261/2018	Advik Textiles & Realpro Pvt. Ltd. & Anr.	Mr. Priyanshu Mishra, Advocate					

	262/2018	Kulwinder Nayyar						
	263/2018	Rohitkumar Premkumar Gupta	Mr. Pradeep Sancheti, Senior Advocate					
AT 11.35 A.M.								
11.	RA. NO. 10-2020 IN A. NO. 504-2019	RAMESH CHANDRA GUPTA		SEBI		MA HEARING		<u>RAGUPTA</u>
AT 11.40 A.M.								
12.	A.No. 293/2018 A/W	Vishvapradhan Commercial Private Limited	Mr. Janak Dwarkadas, Senior -i/b. Khaitan & Co.	SEBI	Mr. Gaurav Joshi, Senior Advocate i/b ELP Mr. Dinkar Singh, Advocate i/b. Finsec Law Advisors for the Intervener.	Admission Disposal	24.02.2021	<u>VCPLRRPROY</u>
	MA.No. 415/2019 & A.No.294/2019 A/W	Dr. Prannoy Roy	Ms. Fereshte Sethna, Advocate-I/B DMD					
	MA.No. 416/2019 & A.No. 295/2019 A/W	Radhika Roy						
	MA.No. 417/2019 & A.No. 296/2019 A/W	RRPR Holding Pvt. Ltd.						

	Misc. Application No. 106 of 2021 (Stay Application) And Misc. Application No. 113 of 2020 And Appeal No. 77 of 2021 A/W	Dr. Prannoy Roy	Mr. Janak Dwarkadas, Senior Advocate i/b DMD Associates	SEBI	Mr. Shyam Mehta, Senior Advocate	Admission/ Disposal	15.02.2021	
	Misc. Application No. 107 of 2021 (Stay Application) And Appeal No. 78 of 2021 A/W	Radhika Roy	Ms. Fereshte Sethna, Advocate i/b DMD Associates					
	Misc. Application No. 108 of 2021 (Stay Application) And Appeal No. 79 of 2021 A/W	RRPR Holdings Pvt. Ltd.						
	Misc. Application No. 123 of 2021 (Stay Application) And Appeal No. 80 of 2021	New Delhi Television Ltd.	Mr. Janak Dwarkadas, Senior Advocate i/b DMD Associates					
AT 11.45 A.M.								
13.	Appeal No. 334 of 2019	National Stock Exchange of India Ltd	Mr. Somasekhar Sundaresan, i/b AZB & Partners	SEBI	Mr. Anubhav Ghosh, Advocate i/b The Law Point	Admission Disposal	08.02.2021	<u>DARKCOLO</u>
	Appeal No. 183 of 2019	GKN Securities & Ors.	Mr. Ravichandra Hegde, Advocate i/b Parinam Law Associates					

	Misc. Application No. 233 of 2019 And Appeal No. 323 of 2019	Deviprasad Singh	Mr. Sachin Chandarana, Advocate i/b Manilal Kher Ambalal & Co.		Mr. Pruthvi Dhiroja, Advocates i/b Manilal Kher Ambalal & Co.				
	Misc. Application No. 234 of 2019 And Appeal No. 324 of 2019	Mr. Ravi Varanasi							
	Misc. Application No. 235 of 2019 And Appeal No. 325 of 2019	Mr. Nagendra Kumar							
	Appeal No. 326 of 2019	Way2wealth Brokers Pvt. Ltd.	Ms. Shruti Rajan, Advocate s i/b Trilega						
	Appeal No. 327 of 2019	Mr. M. R. Shashibhushan							
	Appeal No. 337 of 2019	Chitra Ramkrishna	S. Priya, Advocate						
14.	Appeal No.335 of 2019	National Stock Exchange of India Ltd.		Mr. Rafique Dada, Senior Advocate s i/b. The Law Point					
	Appeal No.338 of 2019	Chitra Ramkrishna	S. Priya, Advocate						
	Appeal No.332 of 2019	Ravi Narain	Mr. Rashid Boatwalla, Advocate i/b. MKA & Co.						
15.	Appeal No.330 of 2019	Ajay Shah	Mr. Zerick Dastur, Advocate i/b.						

			Zerick Dastur, Advocates and Solicitors					
	Appeal No.328 of 2019	Suprabhat Lala	Mr. Joby Mathew, Advocate i/b. Joby Mathew and Associates					
	Appeal No.329 of 2019	Infotech Financials Pvt. Ltd. & Ors.	Mr. Zerick Dastur, Advocate i/b. Zerick Dastur, Advocates and Solicitors					
AT 11.55 A.M.								
16.	322/2019 A/W	Tarunkumar Brahmbhatt	Ms. Rinku Valanju, Advocate- I/b R V Legal	SEBI	Mr. Mihir Mody, Advocatei/b K. Ashar & Co.	Admission Disposal	21.01.2021	<u>HANUMANAO</u>
	467/2019 A/W	PrakashJitendra Shah						
	MA.No. 573/2019 & A.No.453/2019 A/W	Umang Kamlesh Vora						
	MA.No. 575/2019 & A.No.455/2019	Shri Krushnakumar Brahmbhatt						

AT 11.57 P.M.								
17.	APPEAL NO. 118-2020 AND MA. NO. 601-2020 COD -ADMISSION	Sharmila Raj Thackeray And Others	Mr. Shyam Mehta, Sr. Advocate	SEBI	Mr. Mihir Mody, Advocate- i/b K.Ashar and Co.	Admission	18.03.2021	<u>MARGINMONEY</u>
	MA. No. 25-2020 in A. NO. 310-2016					MA Hearing		
	MA. NO. 252-2020 AND A. NO. 165-2020					Admission Disposal		
AT 12 NOON								
18.	A. No. 285/2020	Sanghavi Savla Stock Brokers Ltd.	Mr. Prakash Shah, Advocate	NSEIL	Mr. Nimay Dave, Advocate i/b MKA & Co.	Admission/ Disposal	21.01.2021	<u>INCORRECTREPORTING</u>
AT 12.02 P.M.								
19.	Appeal No. 490 of 2020	Sanchay Fincom Ltd.		SEBI	Mr. Vishal Kanade, Advocate s i/b Vidhii Partners f	Admission/ Disposal	18.03.2021	<u>SANCHAYSEBI</u>
AT 12.10 P.M.								
20.	Misc. Application No.114 of 2021 And Misc. Application No.115 of 2021 And Appeal No.82 of 2021	R . K. COMMODITIES SERVIES PVT. LTD	Mr. Pawan K. Bahl, Advocate	NCDX	Mr. Anubhav Ghosh, Advocate i/b. The Law Point	Admission/ Disposal	17.02.2021	<u>RKCOMMNCDX</u>

